

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 382 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

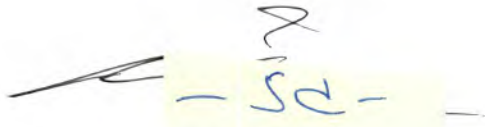
NAME OF THE COMPANY: M/s MVL Ltd.

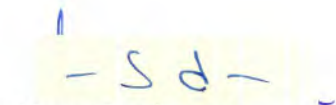
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Kunal Sabharwal, Advocate Mr. Shishir Mathur, Advocate		
	For the Respondent (s)	: None		

ORDER

Court Notice to the Corporate Debtor, returnable on 10th October, 2017. Dasti. Affidavit of Service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)